Declaration of Assets and Liabilities

Year: 2023-24

I, Prabhat Ranjan, son of Lt. Nagendra Mishra, aged 37 years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Junior Clerk give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Rimjhim Kumari	Dependant-1 Name Manav	Dependant-2 Name Manas	Dependant-3 Etc. Name Nil Nil
(i)	Cash	10000/-	25000/-	Nil Nil		
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	1. SBI A/c- 31954981690 Amount- Rs.31960/- 2. CBI A/c- 1843488047 Amount- 2353/- PPF A/c- 37804068973 Rs.78781/-	1. SBI A/c- 33765102384 Amount- Rs.1786/- 2. CBI A/c- 3425911760 Amount- Rs.6264/-		Nil	
(iii)	Bonds, Debentures and Shares in companies	SIP-SBI-Folio No-,22725515 Rs.2000/- (Monthly) PAUSED	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	LIC Policies Amount- 1. 12295/(hly) 2. 28122/(yly.)	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler BR-01DT-7962	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-50 gm.	Gold-150 gm. Silver-250 gm.	Nil	Nil	Nil
(vii)	Other assets, such as values of claims/interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also

have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current market value	1 Bigha (Undivided Land from Parents) Vill-Janipur, Sitamarhi.	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current market value	1361 Sq.ft. Raghopur, Bihta.	Nil	Nil	Nil	Nil
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurement) -Current market value	1361 Sq.ft. Nand Gaon, Patna. (After death of Parent)	Nil	Nil	Nil	Nil
(v)	Others(Such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 08-02-2024
(a)	(i) Loan from Banks	SBI, BVM Branch, Patna	Rs.4,57,792/-
	(ii) Loan from financial institutions	Nil	Nil
	(iii) Government Dues:(a) dues to departmentsdealing with governmentaccommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c)dues to departments dealing with supply of	Nil	Nil

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electricity		The state of the s	
(d) dues to depart dealing with tel		Nil	Nil
(e) dues to depa dealing with go transport(include and helicopters	vernment ling aircraft	lil transport	Nil
(f)Other dues, i		lil en	Nil
(b) (i)Income Tax is surcharge [Also the assessment which income I Return filed. Gi Permanent Acco Number(PAN)]	indicate year upto ncome Tax ve also ount		Nil
(ii)Wealth Tax[. indicate the asset year upto which Tax Return filed	wealth	il	Nil
(iii)Sales Tax[O of proprietary by		1	Nil
(iv)Property Tax	Ni	1	Nil

C. Personal Detail

GPF/CPF/PRAN No.	:-	110101828631
Gender	:-	Male
Date of Birth	:-	0 4 1 1 1 9 8 6
Class/Group	:-	С
Cadre	:-	Clerical
Home District	:-	Sitamarhi

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature...

Name of Employee: PRABHAT RANJAN

Place: Patna.

Designation: JUNIOR CLERK

Date: 08.02.2024

Department: Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size White paper with computer typed (single side) in prescribed format.